

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

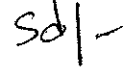
NOTIFICATION

Dated Guwahati the 8th October, 2020

No. HC.V- 21/2014/727/Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to appoint **Sri Rupak Kumar Kalita, Senior Judicial Assistant**, temporarily and until further orders as **Assistant Protocol Officer on officiating basis** in the Principal Seat of the Gauhati High Court at Guwahati in the Pay Band of Rs. 22000-97000/- (PB-3) with Grade Pay of Rs. 9400/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Jayanta Barman, Assistant Protocol Officer, promoted as Protocol Officer on officiating basis.

Sri Rupak Kumar Kalita will maintain his seniority in his original cadre i.e. Senior Judicial Assistant and his further promotion will be considered on that basis.

By order,



REGISTRAR GENERAL

Dated .10.2020

Memo No.HC.V-21/2014/727-A/Estt.

Copy for information :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU)Deptt., Dispur,Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget)Deptt.,Dispur,Guwahati-6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
16. The Court Manager, Gauhati High Court, Guwahati.
17. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
18. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
19. The F&AO, Gauhati High Court, Guwahati.
20. The Administrative Officer (Judl), _____, Gauhati High Court, Guwahati.
21. The Court Officer No. I & II, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati.
23. The Caretaker, Judges' Guest House, Gauhati High Court, Guwahati.
24. Sri Rupak Kumar Kalita, SJA, Gauhati High Court, Guwahati.
25. The CA to the Registrar General/Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
26. The Order File.


REGISTRAR GENERAL

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